

SHRI ATAL BIHARI VAJPAYEE : He pointed out that although the Minister says on the floor of the House that 'paucity of funds will not be a problem'. Yet, there has actually been a problem of paucity of funds.

SHRI A.B.A. GHANI KHAN CHAUDHURI : Mr. Speaker, Sir, I repudiate the charge of the hon. Member. Only yesterday I spent the whole day with the General Manager of this Metro Railway. At no time in 1983 did they ask for more money than what we have given them. I can assure the House that I am not misleading the House. Paucity of funds will not stand in the way.

अध्यक्ष महोदय : अब बोलिए ! जब छोड़ गए न अपनी सीट !

SHRI M. RAM GOPAL REDDY : Sir, Calcutta city is an overcrowded city ; it is also a very congested city. I want to know from the hon. Minister, in specific terms, to what extent, and by which time, he is going to complete it. This is my question. Let not the CPM and the Opposition people think that Calcutta belongs to them only ; it belongs to the entire nation. The city must be relieved of its huge congestion in traffic.

MR. SPEAKER : That question has been answered. He has already answered that question.

Next question.

Deemed University Status for Birla Institute of Technology, Mesra, Ranchi

*226. **SHRIMATI GEETA MUKHERJEE :** Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether Bihar Government have recommended to Union Government that Birla Institute of Technology, Mesra, Ranchi, be granted deemed University status ;

(b) whether opinion of Ranchi University has been taken in the matter ;

(c) whether in violation of the recommendation of Education Commission of India (1964), the autonomy of B.I.T., Mesra, conferred in 1972 has never been reviewed although Ranchi University Senate unanimously resolved in 1979 to review its autonomy ;

(d) whether Government and the U.G.C. received numerous complaints from various organisations of teachers, students etc, regarding gross abuse of autonomy by this Institute ;

(e) if so, action taken by Government thereon ; and

(f) whether Government propose to get the autonomy of this Institute, reviewed before considering to enhance the status thereof ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION, CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) Yes, Sir,

(b) Central Government has no information.

(c) On the recommendation of the Education Commission, the University Grants Commission, has formulated a scheme for granting autonomy to selected colleges. The scheme visualises a periodic review and assessment by the concerned University of the performance of such colleges. Accordingly, the review of the performance of the B I T, has to be made in accordance with the provision of the relevant rules under which the institute was granted autonomous status by the Ranchi University/Govt. of Bihar. The Central Government have no information so far about any such review having been made.

(d) and (e) Yes, Sir. These representations have been brought to the

notice of the University Grants Commission.

(f) The responsibility for review of the autonomous status rests with the Ranchi University/Government of Bihar. However while considering the proposal for deemed University status, the University Grants Commission is expected to make an independent assessment of the performance of the Institute.

SHRIMATI GEETA MUKHERJEE : Sir, though the question is long, yet, the hon. Minister has succeeded in giving insufficient and incomplete answer even to that. And I seek your protection, Sir....

MR. SPEAKER : Am I to protect a lady from a lady ?

SHRIMATI GEETA MUKHERJEE : Sir, in answer to my question, the hon. Minister said two things. She said that the Bihar Government has recommended that Deemed university status may given to the B.I.T., Mesra, Ranchi. She has admitted also that something is required to be done under the UGC scheme. Now, Sir, according to the recommendation of the Central Education Commission, the performance of autonomous cell ages has to be reviewed from time to time. The Central Government has no such information whether that kind of review has been made in regard to the B.I.T. In the last part of the question about conferring the status, she says 'UGC is expected to make an independent assessment of the performance of the institute. That is to say, necessary review will have to be made before giving a Deemed-university status to the institution. My question is only this. The Central Education Department and the Ministry of Education obviously are in close cooperation with the UGC. Will the Minister at least take it up with the UGC that before the proposed status to the BIT is conferred, such a review of the performance of the said institution will be made, and without that review, this question will not be considered ?

SHRIMATI SHEILA KAUL : In March, 1972, the Birla Institute of Technology was declared an autonomous institute. This autonomous status was conferred according to the guidelines from the UGC. That period is only for 5 years ; it is not a whole-time affairs. After 5 years a review should take place, as you say. Actually, it should have taken place. In June 1983, the UGC requested the Vice Chancellor of Ranchi University to review the autonomous status of the Birla Institute. And again also, the UGC wrote to the Vice Chancellor to set up a Committee to review this thing but no reply has come so far, though another letter has been sent to the university. We are awaiting the reply.

SHRIMATI GEETA MUKHERJEE : I am sorry, you have not answered my specific question. Will you request the UGC to review the thing first and then only consider this ? To that she has not answered.

SHRIMATI SHEILA KAUL : I am answering ; let me finish. Let me reply. No recognition can be given without a review as you mentioned.

SHRIMATI GEETA MUKHERJEE : Thank you. Then my second supplementary is this : Sir, I am very brief generally and I don't take much time. My second supplementary is this. In part (d) I wanted to know whether Government and the UGC received numerous complaints from various organisations of teachers, students, etc. regarding gross abuse of autonomy by this Institute. In part (c) I asked 'If so, the action taken by Government thereon'. The Minister has replied that these representations have been sent to the University Grant Commission. Nothing more. I would like to point out the serious nature of these complaints. The Minister herself received a letter dated 16th May, 1983 from the B.I.T. teachers association about the very serious irregularities. It is an eight-point memorandum, and I would not like to go into that, because it will take a long time. I would only

like to mention, that these complaints are about admissions, questions, about professors and other things. For example, for admissions, no test marks are given out; 157 failures were given in the list, and subsequently that list was withdrawn, and only one failure list came. Like that, there are many other kinds of corruption. The whole thing was received by the Minister as early as May this year, and it was expected that she will come out with some concrete action about the very specific instances of corruption given in this memorandum, but she has not. I would like to know whether the Minister has personally gone into the specific charges of corruption, and if so, what is her reaction? If not, will she herself go into these matters and see that this corruption is uprooted? She should not refrain from taking action simply because the Birla family is involved with the B.I.T.

SHRIMATI SHEILA KAUL : The Committee of the University Grants Commission which considers the question of grant of deemed university status to the Institute will certainly keep in mind what the hon. Member has said.

SHRIMATI GEETA MUKHERJEE : What about the complaints?

SHRIMATI SHEILA KAUL : These would be looked into.

PROF. K.K. TEWARY : My impression about the Birla Institute of Technology at Ranchi is slightly different. This autonomy granted by the Commission is just a euphemism for captivity. This institute is a captive institute of the Birlas. There is rampant corruption in the matter of appointment of teachers, their promotions, misuse of funds, admissions etc. and these have been reported from time to time by the various teacher organisations. I was also a member of that organisation. We had been submitting memoranda after memoranda to the authorities for a thorough enquiry into the functioning of this institute, but nothing has happened so far. The hon. Minister has also

admitted that the autonomy granted to this institute has not been reviewed even after five years. That is a serious lapse. I would like to know, whether the hon. Minister has any plan, or she is thinking of instructing the Government of Bihar or the Education Commission, the U.G.C., for taking steps for the takeover of this institute or converting this institute into a constituent unit of the Ranchi University, so as to rescue this institution from the clutches of the Birlas.

SHRIMATI SHEILA KAUL : As I have mentioned, a Committee of the UGC will go into these aspects in detail.

प्रो० अजित कुमार मेहता : अध्यक्ष महोदय, बिड़ला इंस्टीच्यूट के करप्शन के बारे में चर्चा हुई, मैं भी बिड़ला इंस्टीच्यूट से आता हूँ। बिड़ला इंस्टीच्यूट को क्या हो रहा है, उसकी थोड़ी जानकारी मुझे भी है। जिस आर्गनइजेशन की बात श्रीमती गीता मुखर्जी और प्रो० तिवारी जी ने की है, उसकी असलियत क्या है, यह भी आप जान लें। इंस्टीच्यूट के सौ शिक्षकों में 20-22 शिक्षक ऐसे हैं, जो उस के सदस्य हैं और जिन्होंने इल्जाम लगाए हैं।

श्री रामावतार शास्त्री : यह इल्जाम सही नहीं है।

प्रो० अजित कुमार मेहता : बिल्कुल सही है। क्या 20 या 22 शिक्षकों ने जो इल्जाम लगाया है वह सही है और 80-85 शिक्षकों की बात का कोई मूल्य नहीं है? जिन विद्यार्थियों के रिप्रजेन्टेशन की चर्चा इस सवाल में की गई है, वे कितने विद्यार्थी हैं? क्या सरकार को यह मालूम है कि बिहार में जितने इंजीनियरिंग कालिज हैं, उन में केवल यही एक कालिज अच्छी तरह से चल रहा है और जिस को सही मायनों में इंजीनियरिंग कालिज कहा जा सकता है। इंजी-

नियंत्रण कालिजिज का जो 4 साल का कोर्स है, वह गवर्नमेंट कालिजिज में 6 या 7 साल में पूरा होता है लेकिन यही एक कालिज है जिस के अनुशासन की प्रशंसा की जा सकती है और जहां 4 साल का सिलेबस 4 साल में पूरा होता है।

रांची युनिवर्सिटी की चर्चा हुई कि उसने अनुशंसा की है या नहीं की है। मैं सरकार का ध्यान दिलाना चाहता हूँ—डेढ़-दो दशक पहले रांची यूनिवर्सिटी ने ही इस कालिज को डीम्ड-यूनिवर्सिटी का स्टेटस देने के लिए अपनी रजामंदी जाहिर की थी, मैं नहीं समझ पा रहा हूँ कि अब परिस्थितियों में क्या अन्तर आ गया है ?

PROF. K.K. TEWARY : With due respect to the Hon. Member, I must say that he is representing the establishment in BIT. He is not speaking on behalf of the teachers and students, We and the people of Bihar feel concerned about it.

SHRI SATISH AGARWAL : You are a professor and he is also a professor. Let us hear him also. He is entitled to express his views as you are entitled to express your own views.

प्रो० अजित कुमार मेहता : जब प्रो० तिवारी बोल रहे थे, तब मैंने उन को बीच में नहीं टोका था। आप को भी मेरी बात को ध्यान से सुनना चाहिए। मैं एक बात और कहना चाहता हूँ...

अध्यक्ष महोदय : अब आप सवाल पूछिये।

प्रो० अजित कुमार मेहता : क्या यह सही नहीं कि बिहार में सरकार ने सब कुछ कर के देख लिया है। जमशेदपुर में केन्द्र की ओर से अनुदान दे कर इंजीनियरिंग

कालिज स्थापित किया गया लेकिन वह कालिज भी अपेक्षाओं को पूरा नहीं कर सका। बिहार में आज जितनी इंस्टीट्यूट हैं उन में योग्य और सोफेस्टीकेटेड इंजीनियर्स को भेजने के लिये क्या इस बात की आवश्यकता नहीं है कि बिरला इंस्टीट्यूट आफ टैक्नालाजी को सभी साधनों से सम्पूर्ण बनाया जाय, क्योंकि यही कालिज अपेक्षाओं की पूर्ति करने में सहायक सिद्ध हुआ है ?

श्रीमती शीला कौल : अध्यक्ष महोदय, माननीय सदस्य ने जो विचार प्रकट किये हैं यह उस इंस्टीट्यूट के बारे में दूसरा एंगिल है, दूसरे व्यूज हैं। पहले माननीय सदस्य ने और उन के बाद दूसरे माननीय सदस्य ने और उन के बाद दूसरे माननीय सदस्य ने जो राय जाहिर की है वह एक तरह के व्यूज हैं, इसी लिये मैंने अपनी कोई राय जाहिर नहीं की। यदि प्रो० मेहता ने जो कहा है वह भी मेरे पास आया है। वहां के लड़के यह चाहते हैं कि वहां पढ़ाई अच्छी होती है, इम्तिहान कायदे से होता है, वक्त पर नतीजा निकलता है और वे वक्त से नौकरी पा लेते हैं, इस लिये मेहरबानी कर के उन को डिस्टर्ब न करें। जो गीता जी ने कहा है वह भी मेरे पास आया है.....

श्री सतीश अग्रवाल : आप अपनी राय बतलाइये। आप ने गीता जी का नाम ले लिया, तिवारी जी का नाम ले लिया...

अध्यक्ष महोदय : कुछ दाल में काला नजर आता है।

PROF. K.K. TEWARY : Mr. Speaker, Sir, I just want to know what has come out of it ? Is there any commitment for an inquiry into the allegation?

MR. SPEAKER : That is what she has said. She has said that she will enquire.

श्री शिव प्रसाद साहू : अध्यक्ष महोदय, मेहता जी ने बड़ी तारीफ की है क्योंकि मेहता जी वहां के हैं और वहां काम भी करते हैं। उन का पक्ष जो भी हो लेकिन यह बात सही है कि जिस तरह की धांधली बिड़ला इंस्टीट्यूट आफ टेक्नालाजी में हो रही है...

अध्यक्ष महोदय : यह बात तो हो गई है। अगर आप को कोई नई बात पूछनी है, तो पूछिये।

श्री शिव प्रसाद साहू : मान्यवर, वही तो मैं करने जा रहा हूँ।

अध्यक्ष महोदय : कोई नई बात हो, तो पूछिये।

श्री शिव प्रसाद साहू : मैं मंत्री जी से यह कहना चाहता हूँ। कि वहाँ पर वहाली स्थानीय लोगों को नहीं की जा रही है और मनमाने ढंग से काम किया जा रहा है और शिक्षकों के साथ अन्याय हो रहा है, उस पर मंत्री महोदय ध्यान दें और उस कालेज को रांची विश्वविद्यालय के अन्तर्गत डाल दिया जाए।

अध्यक्ष महोदय : इर्रेलेवेन्ट, आप बैठ जाइए। क्वेश्चन नं० 227।

वादीनार बंदरगाह का विकास

*227. श्री नरसिंह मकवाना : क्या नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) कच्छ की खाड़ी में वादीनार बंदरगाह का विकास कार्य छठी पंचवर्षीय योजना में निर्धारित समय के अन्तर्गत पूरा न करने के क्या कारण हैं ;

(ख) वादीनार बंदरगाह में "कार्गो" और "बल्क कार्गो" सुविधाएं प्रदान करने पर कितना व्यय होने की संभावना है और इस संबंध में क्या प्रबंध किए गए हैं ; और

(ग) क्या इस बंदरगाह में यह कार्य निर्धारित समय के भीतर पूरा कर लिया जायेगा, क्योंकि छठी पंचवर्षीय योजना की अवधि लगभग समाप्त होने वाली है ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) At the time of the formulation of the 6th Plan 1980-85) a provision for development of Vadinar Port with a taken outlay of Rs. 100 lakhs was incorporated in the Plan, on the basis of preliminary justification only. Such Schemes are, however, taken up only after detailed analysis is made and their justification and viability established. Further investigations have not yet established the full justification for this Scheme.

(b) Null.

(c) Does not arise.

श्री नरसिंह मकवाना : मैं मंत्री जी से यह जानना चाहता हूँ कि यह अध्ययन का काम कब शुरू हुआ, किस को सौंपा गया और यह अध्ययन कब तक पूरा हो जाएगा? इस के लिए मंत्री जी क्या कोई समय बताएंगे।

श्री जियाउर्रहमान अंसारी : अध्यक्ष महोदय, मैं यह बताना चाहता हूँ कि कांडला पोर्ट ट्रस्ट ने कंसलटेन्ट से प्रोपोजेल्स मांगे और अब वे आ गये हैं और कांडला पोर्ट ट्रस्ट ने मेसर्स होव एण्ड कम्पनी का लो-अस्ट टेन्डर होने की वजह से उस को एक्सैप्ट कर लिया है। फार्मल प्रोपोजल